Declaration of Assets and Liabilities

year 2020-21

1. ABHINIT KUMAR, son/daughter/wife of LATE ARUN KUMAR ged 35 years, belonging to BIHAR VIDHAN SABHA SACHIWALAYA

service and presently working as REPORTER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependents*:

Other assets, such as values

of claims / interests

NIL

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

-	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
-	(1)	Cash	5,000/-				
And the second s	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000/				
	(iii)	Bonds, Debentures and Shares in companies	NIL			/	
	(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL			NE.	And the second s
	(v)	Motor Vehicles (details of make, etc.)	HONDA SCOOTER BROIEL 3688				
	(vi)	Jewellery (give details of weight and value)	NIL	/			
					The second secon		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			200,000		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	A THE RESIDENCE OF THE PARTY OF				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as Interest in property)	/				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	.,,,,	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Abhinit Kuman 09-02-2024.

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NI
	(f) Other dues, If any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAH INKPKS845Q
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	112
	(iii) Sales Tax (Only in case of proprietary business)	N'
	(iv) Property Tax	A STATE OF THE PROPERTY OF THE

C. Personal De	etail	
GPF/CPF/PRAN No.	;-	110103782335
Gender	:-	M (M/F)
Date of Birth	;•	05101985 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	!-	REPORTER (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	BEGUSARAI
I hereby of knowledge and be		that the above details are true to the best of my

Signature Ablimit Kymar

Place: PATNA

Name of Employee: ABHINIT KUMAR

Designation: REPORTER

Department: BIHAR VIDHAM SABHA SACHIWALAYA Date: 09.02.2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.